GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA

UNSTARRED QUESTION NO. 1968 TO BE ANSWERED ON JULY 31, 2025

LACK OF UNDERGROUND DRAINAGE AND BASIC INFRASTRUCTURE

NO. 1968. SHRI EATALA RAJENDER: SMT. D K ARUNA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- whether rapidly developing localities abutting the Chennai-Tirupati-(a) Bengaluru corridor, Nalgonda-Vijayawada, Mahabubnagar-Kurnool, Kurnool-Bengaluru Highway, Delhi-Sonepat, Delhi-NOIDA, Delhi-Faridabad and other connecting roads are grappling with deep-rooted civic challenges that remain unresolved beneath their real estate boom and several other areas on the city's fringe, various localities situation on the southern-western-eastern-northern peripheries of cities and connecting the capital cities of the States which are falling Municipal Corporations, under various lack comprehensive underground drainage and in also some of its residential localities, the lack of basic infrastructure is reflected in the pathetic state; and
- (b) if so, the details thereof along with the demands of each State and the action taken thereon including corrective steps being taken, the future action plan worked out and the manner in which the Government plans to address such issues to achieve themes and goals of Viksit Rajya-Viksit Bharat-2047?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

(a) & (b): As per the provisions of Article 243W of the Constitution, in conjunction with the Seventh and Twelfth Schedules, matters relating to urban development fall within the purview of States/Urban Local Bodies. However, Ministry of Housing and Urban Affairs (MoHUA) provides programmatic support to the States/Union Territories (UTs) in their urban development agenda through its various flagship Missions/Programmes

viz. Atal Mission for Rejuvenation & Urban Transformation 2.0 (AMRUT 2.0), Pradhan Mantri Awas Yojana – Urban 2.0 (PMAY-U 2.0), Swachh Bharat Mission – Urban 2.0 (SBM – U 2.0), Smart Cities Mission (SCM), etc.

Through these Missions/Schemes, the Central Government approves the State Plans and provides the Central Assistance (CA) to the States. The projects are selected, designed, approved and executed by the States/UTs and the cities. The State Governments release funds to the cities/districts.

AMRUT: AMRUT was launched by the Central Government on June 25, 2015, for 500 cities (485 cities including 15 merged cities) across all States/UTs in the country. The major thrust areas of the Mission are water supply, sewerage & septage management, storm water drainage, green spaces & parks, non-motorized urban transport. Taking it forward, AMRUT 2.0 launched on 01 October 2021 in all Urban Local Bodies (ULBs)/ cities, enabling the cities to become 'self-reliant' and 'water secure'. Providing universal coverage of sewerage & septage management in 500 AMRUT cities is one of the major focus areas of AMRUT 2.0. Rejuvenation of water bodies, development of green spaces and parks are other components of the Mission. Under AMRUT, MoHUA has approved State Annual Action Plans (SAAPs) of all the States/Union Territories (UTs) amounting to ₹77,640 crore for the entire Mission period, which includes committed Central Assistance (CA) of ₹35,990 crore. So far, States/UTs have grounded 6,010 projects worth ₹83,482.60 crore, of which works worth around ₹80,102.60 crore have been physically completed. Under AMRUT 2.0, State Water Action Plans have been approved for 8,873 projects worth ₹1,94,172.99 crore submitted by States/UTs which includes 3,571 water supply projects worth ₹1,18,421.92 crore, 586 Sewerage & Septage Management projects worth ₹68,461.78 crore, 3,032 water body rejuvenation projects worth ₹6,210.66 crore and 1,684 parks projects worth ₹1,078.63 crore. State wise details are given in ANNEXURE I.

<u>SBM-U</u>: Swachh Bharat Mission (SBM-U) 2.0 has been launched on October 1, 2021 for a period of five years with a vision of achieving safe sanitation and scientific management of all fractions of waste including construction of Individual Household Latrines (IHHLs), Community Toilets (CTs)/ Public Toilets (PTs), setting up of sewage treatment plants/faecal sludge treatment plants/interception & diversion drains networks and procurement of mechanical desludging vehicles for safe sanitation, setting

up waste processing facilities such as waste-to-compost, waste-to-energy plants, Material Recovery Facility (MRF), Construction & Demolition Waste processing plants, bio-methanation plants, transfer stations etc. Sanitary scientific landfills & remediation of legacy dumpsites are also allowed under the mission.

Under SBM – U, the total financial outlay of the States and UTs for the entire Mission Period is ₹62,009 crore, including committed Central Assistance of ₹14,623 crore. Out of central share assistance, a total of ₹11,905.57 crore has been released to the States/UTs. Under SBM – U 2.0, the total financial outlay of the States and UTs for the entire Mission Period is ₹1,41,600 crore, including committed Central Assistance of ₹36,465 crore. Out of central share assistance, a total of ₹28,762.82 crore has been approved so far for various components of the scheme, i.e., toilet construction (IHHL/CT/PT), used water management, solid waste management, Information, Education & Communication (IEC), and capacity building (CB) for the States/UTs.

ANNEXURE-I as referred to in reply to part (a) & (b) of Lok Sabha Unstarred Question No. 1968 due for answer on July 31, 2025 regarding 'Lack of Underground Drainage and Basic Infrastructure'.

Approved Projects under AMRUT 2.0

SI NO	State/UT's	No of Projects	Approved Project Cost (In ₹. Cr.)
1	ANDAMAN AND NICOBAR ISLANDS	1	34.9
2	ANDHRA PRADESH	506	9514.63
3	ARUNACHAL PRADESH	19	185.02
4	ASSAM	57	961.98
5	BIHAR	64	8481.14
6	CHANDIGARH	6	175.94
7	CHHATTISGARH	76	3308.19
8	DADRA AND NAGAR HAVELI AND DAMAN AND DIU	1	63.47
9	DELHI	94	5328.35
10	GOA	24	173.42
11	GUJARAT	927	16316.32
12	HARYANA	77	3823.54
13	HIMACHAL PRADESH	49	321.66
14	JAMMU AND KASHMIR	153	1665.11
15	JHARKHAND	113	4202.53
16	KARNATAKA	684	10274.13
17	KERALA	737	3744.49
18	LADAKH	7	908.9
19	Lakshadweep	-	-
20	MADHYA PRADESH	1273	12963.14
21	MAHARASHTRA	286	30505.5
22	MANIPUR	32	155.73
23	MEGHALAYA	1	121
24	MIZORAM	106	157.78
25	NAGALAND	64	218.9
26	ODISHA	348	3940.98
27	PUDUCHERRY	19	189.68
28	PUNJAB	211	3622.22
29	RAJASTHAN	321	10823.72
30	SIKKIM	8	49.41
31	TAMIL NADU	1270	14687.83
32	TELANGANA	252	9584.26
33	TRIPURA	18	191.53
34	UTTAR PRADESH	655	26758.53
35	UTTARAKHAND	29	712.16
36	WEST BENGAL	385	10006.9
	Total	8873	194172.99